# COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 1097 & 1098 OF 2019 IN APPEAL NO. 348 OF 2017 & IA NO. 1104 OF 2019

Dated: 1st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

West Bengal Power Development Corporation Limited ... Appellant(s)

۷s.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sajan Poovayya, Sr. Adv.

Mr. Anand Srivastava Ms. Anandini Sood Ms. Priyanka M.P.

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Sachin Dubey for R-1

### <u>ORDER</u>

#### IA NO. 1098 OF 2019

(Application for transfer from Court-II to Court-1)

For the reason stated in the application, the appeal is transferred from Court-II to Court-1. Application is disposed of.

#### IA NO. 1097 OF 2019

(Application for early hearing)

In view of the urgency expressed in the application, hearing of the appeal is preponed. The application is disposed of.

# APPEAL NO. 348 OF 2017 & IA NO. 1104 OF 2019

List the matter in Court-1 on 10.07.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson